

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA (CAA) No.17/Chd/Hry/2017

In the matter of:

Talbro's Motors Pvt. Ltd.

....Transferor Company/Applicant Company No.1.

And

Talbro's International Pvt.Ltd.

....Transferee Company/Applicant Company No.2.

Present: Mr.Vikas Mohan Gupta, Advocate for petitioner Companies.

Learned counsel for the petitioner-companies seeks time to file specific affidavit of the petitioner-companies to the effect that both the companies do not have any other Trade Creditor except the unsecured creditors (for which the list has already been supplied) with the certificate of the Chartered Accountant of the Companies. List the matter on 12.10.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 20, 2017.

Ashwani